

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based video conferencing platform)**

**ITEM No.22
C.P. No.123/BB/2022**

IN THE MATTER OF:

M/s. B. S. Ramgopal ... Petitioner
Vs.
M/s. Quad Tooling Technologies Pvt. Ltd. ... Respondent

Order under Section 55 of Companies Act, 2013

Order delivered on 31.05.2024

CORAM:

**JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : None
For the Respondents : Shri Ashwin K.

ORDER

1. Heard the Ld. Counsel for the Respondents. None appeared for the Petitioner.
2. Pleadings are complete.
3. List the matter on **04.07.2024**.

**-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

**-Sd-
(T. KRISHNAVALLI)
MEMBER (JUDICIAL)**

Anishma